## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 854 (To be answered on the 21<sup>st</sup> July 2022)

## CONSTRUCTION OF AIR CARGO COMPLEX

854. SHRI HANUMAN BENIWAL

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government has formulated any scheme etc. for construction of air cargo complex etc. or undertaking other works at Jaipur, Udaipur and other airports to facilitate business in Rajasthan and if so, the details thereof; (b) whether the Government of Rajasthan has done any correspondence with the Union Government during the last three years in this regard; and (c) if so, the details of the action taken on the said correspondence?

## **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रातय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

- (a) AAI Cargo Logistics and Allied Services Company Limited (AAICLAS) has commissioned Domestic as well as International Air Cargo movement through the newly constructed Integrated Air Cargo Terminal at Jaipur International Airport along with the Regulated Agent (RA) status. The new facility has an annual capacity of around 92,000 MT for Domestic and around 30,000 MT for International air cargo. AAICLAS has already commenced Domestic Air Cargo movement through Domestic Passenger Terminal at Udaipur Airport.
- (b) and (c) Ministry of Civil Aviation had received request from Government of Rajasthan regarding allotment of space to Rajasthan Small Industries Corporation Limited (RAJSICO) at AAICLAS facility at Jaipur airport for handling of air cargo. The State Government of Rajasthan was apprised that AAICLAS is already operating as Regulated Agent (RA) at this Integrated Air Cargo Terminal and the prevailing security stipulations permit one RA in one premises. The State Government was further advised that if RAJSICO seeks to work as RA, it can ask land directly from airport operator or else use AAICLAS facility without being a RA.

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